

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'C', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER
AND
SHRI K.NARASIMHA CHARY, JUDICIAL MEMBER
(THROUGH VIDEO CONFERENCING)**

ITA No.1884/Del/2019
Assessment Year: 2014-15

Kamal Khemka 1546/110, Genesh Pura-A, Tri Nagar, New Delhi-110035 PAN No. AAQPK0916R	Vs	ITO Ward – 16 (2) New Delhi
(APPELLANT)		(RESPONDENT)

Appellant by	Sh. Mayank Mohanka, CA
Respondent by	Ms. Anima, Sr DR

Date of hearing:	26/07/2021
Date of Pronouncement:	26/07/2021

ORDER

PER N. K. BILLAIYA, AM:

This appeal filed by the assessee is preferred against the order of the CIT(A)-6, Delhi dated 12.12.2018 pertaining to A.Y. 2014-15.

2. By application dated 23.07.2021 the counsel for the assessee brought to our notice that the appellant has moved an application for withdrawal of appeal pursuant to opting for

settlement dispute in Vivad Se Vishwas Scheme, 2020 to settle the dispute.

3. Noting the contents of the application the appeal is dismissed as withdrawn.

4. Decision announced in the open court in the presence of both the representatives on 26.07.2021.

Sd/-
(K.NARASIMHA CHARY)
JUDICIAL MEMBER

Sd/-
(N. K. BILLAIYA)
ACCOUNTANT MEMBER

NEHA

Date:-26.07.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI

Date of dictation	26.07.2021
Date on which the typed draft is placed before the dictating Member	26.07.2021
Date on which the typed draft is placed before the Other member	26.07.2021
Date on which the approved draft comes to the Sr.PS/PS	26.07.2021
Date on which the fair order is placed before the Dictating Member for Pronouncement	26.07.2021
Date on which the fair order comes back to the Sr. PS/ PS	26.07.2021
Date on which the final order is uploaded on the website of ITAT	26.07.2021
Date on which the file goes to the Bench Clerk	
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	